COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 112 OF 2019 &
IA NO. 1007 OF 2019

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Mahindra Sanyo Special Steel Private Limited ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Dipali Sheth

Counsel for the Respondent(s) : Mr.Pratiti Rungta for R-1

Ms. Ashish Singh
Mr. Anup Jain
Ms. S. Rama for R-2

Mr. Anand K. Ganesan for R-3

ORDER

List the matter for hearing on ***31.10.2019***.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj